COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 256 OF 2015

Dated: 27th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation Vs. Central Electricity Regulatory Commission &Ors.			••••	Appellant(s)
			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Mr. Pulkit Agarwal Mr. Shubham Arya		
Counsel for the Respondent(s)	:	Mr. Alok Shankar Mr. Nayantara Pande for	R-1	
		Mr. R.B. Sharma for R-3		

ORDER

List this matter for hearing on <u>03.05.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

ss/kt